

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24th DAY OF APRIL, 2020 /4th VAISAKHA, 1942

W.P.(C). Temp. NO.163 OF 2020

PETITIONER:

BINOSH ALEX BRUCE , S/O MR. BRUCE
THADATHIL , AGE 39, KAIPPALLIL
THADATHIL KOTTATHOOR P.O ,
AYROOR, PATHANAMTHITTA DIST ,
KERALA 689614

BY ADVS:

DR. MATHEW A KUZHALANADAN (K/1609/2001)

K.R.ARUN KRISHNAN (K/617/2011)

SUDEEP ARAVIND PANICKER (K/517/2018)

RESPONDENTS:

1.UNION OF INDIA,
REPRESENTED BY
SECRETARY,
MINISTRY OF ELECTRONICS &
INFORMATION TECHNOLOGY,
ELECTRONICS NIKETAN, 6, CGO
COMPLEX,
LODHI ROAD, NEW DELHI - 110 003.

2.STATE OF KERALA,
REPRESENTED BY PRINCIPAL SECRETARY,
DEPARTMENT OF ELECTRONICS & INFORMATION
TECHNOLOGY, 1ST FLOOR,MAIN BLOCK,
SECRETARIAT,STATUE, THIRUVANANTHAPURAM

KERALA -695 001.

3.PRINCIPAL SECRETARY TO THE GOVERNMENT
DEPARTMENT OF INFORMATION TECHNOLOGY.
GOVERNMENT SECRETARIAT
TRIVANDRUM-695001

4.SPRINKLR,
REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER
29 W 35TH ST, NEW YORK, NY
10001, UNITED STATES;
ITS REGIONAL OFFICE AT
DIVYASREE TECHNOPOLIS, 3RD
FLOOR, EAST WING, OPP. HAL
AIRPORT ROAD, YEMALUR,
BENGALURU
KARNATAKA- 560 037.

BY ADDL.AG SRI K.K.RAVINDRANATH
SR.GOV.T.PLEADER SRI P.NARAYANAN
SR.GOV.T.PLEADER SRI V MANU
GOVT.PLEADER SRI S.KANNAN
SMT.NAPPINAI N.S.
ASGI SRI P.VIJAYAKUMAR
JAISANKAR V. NAIR (CGC)

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

ORDER

Admit. Learned Assistant Solicitor General takes notice on behalf of the 1st respondent; while the learned Senior Government Pleader takes notice on behalf of respondents 2 and 3. The petitioner will take out notice to the 4th respondent by Speed Post returnable in 15 days as also through email to their authorised email addresses.

B/o.